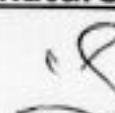


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2020

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

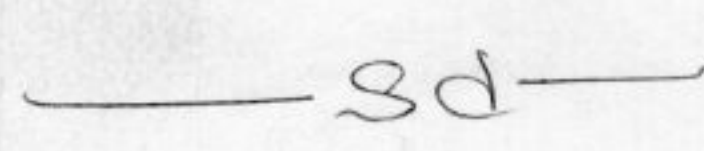
SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev	Adv	Roe	
2.				

It has been intimated that the advocates are on strike today.

Accordingly, put up on 11.02.2020.

Dated: 24.01.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)